

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.**

| TC/CP. Nos.          | CA/IA No.  | Section /Rule  | Name of Parties  |
|----------------------|--|--|--|
| CP(IB)/37/7/AMR/2022 | CP admitted on 26.04.2022 & Resolution Plan approved on 16.02.2023 | 7 of IBC   | Pridhvi Asset Reconstruction and Securitisation Company Ltd Vs Andhra Cements Ltd  |
|                      | IA (IBC)/119/2024  | U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016 | M/s sagar Cement Limited Vs Commercial Tax Officer and Nirav Kirit Pujara(Erstwhile RP of M/s Andhra Cements Limited                     |
|                      | IA(IBC)/50/2024  |  | M/s Sagar Cement Limited (SRA) Vs The Deputy Commissioner (State Tax ) and Nirav Kirit Pujara, Erstwhile RP of M/s Andhra Cement Limited |
|                      | IA(IBC)/402/2023   |  | R.S Agency Rep By M.Mohammed Yousef Proprietor Vs Ms. Andhra Cement Ltd & 3 Others   |
|                      | IA(IBC)/358/2023   |  | Sambasiva Transport & ors Vs. Mr.Nirav Kirit Pujara & ors.   |
|                      | IA(IBC)/341/2023   |  | M/s. Sagar Cements Limited Vs. Commercial Tax Department, Guntur and Nirav Kirit Pujara, Erstwhile RP.of Andhra Cements Limited          |
|                      | IA(IBC)/328/2023   |  | M/s. Sagar Cements Limited Vs. Joint Commissioner of Labour and Nirva Kirit Pujara, Erst while RP of Andhra Cements Limited              |
|                      | IA(IBC)/392/2022   |  | Sec 43 & 44 r/w 60(5) of IBC   |

**ORDER**

**IA (IBC)/119/2024:**

**Present:** Ms. Shreya Devaki, Ld. Counsel for the Applicant.

Ms. Manasvi Reddy, Ld. Counsel takes notice on behalf of R2 and seeks time to file vakalat and counter. Ld. Counsel for the Applicant shall issue notice to R1 by informing the next date of hearing and file a compliance memo well before the next date of hearing. For filing vakalat and counter of R2, list the matter on 25.06.2024.

Sd/-

Sd/-

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**IA(IBC)/50/2024:**

**Present:** Ms. Shreya Devaki, Ld. Counsel for the Applicant.

Ms. Manasvi Reddy, Ld. Counsel takes notice on behalf of R2 and seeks time to file vakalat and counter. For filing vakalat and counter of R2, list the matter on 25.06.2024.

**IA(IBC)/402/2023:**

**Present:** Ms. Shreya Devaki, Ld. Counsel for R3.

None appeared for the Applicant. Memo of Proof of service on R1 & R4 not filed. Ms. Manasvi Reddy, Ld. Counsel takes notice on behalf of R2 and seeks time to file vakalat and counter. For filing vakalat and counter of R2 and Memo of proof of service on R1 & R4, list the matter on 25.06.2024.

**IA (IBC)/358/2023:**

**Present:** Mr. P. Pratap, Ld. Counsel for the Applicant

Mr. Naveen Jain, Ld.Counsel for R2, R4 & R5.

Pleadings are completed. For hearing, list the matter on 25.06.2024.

**IA (IBC)/341/2023:**

**Present:** Ms. Shreya Devaki, Ld. Counsel for the Applicant.

Ms. Nivetha, Ld. Counsel takes service on behalf of R2 and seeks time to file vakalat and counter. For filing vakalat and counter of R2, list the matter on 25.06.2024 as a last chance.

Sd/-

Sd/-

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**IA (IBC)/328/2023:**

**Present:** None appeared for R1. Ms. Shreya Devaki, Ld. Counsel for the Applicant present.

Counter of R1 & Vakalat and Counter of R2 not filed. Ms. Nivetha, Ld. Counsel takes service on behalf of R2 and seeks time to file Vakalat and Counter. For filing Counter of R1 and Vakalat & Counter of R2, list the matter on 25.06.2024.

**IA (IBC)/392/2022:**

**Present:** Mr. Naveen Jain, Ld. Counsel for the Respondent present.

Pleadings are completed. For hearing, list the matter on 25.06.2024.

Sdl

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdl

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**